


F. No. 01(05)/Circular/CESTAT/2017  
**CUSTOMS, EXCISE AND SERVICE TAX APPEALLATE TRIBUNAL**  
WEST BLOCK-2, R.K. PURAM, NEW DELHI-110066

Date:- 30.09.2020

**Office order**

The Hon'ble President directs the following:

1. From 1 October 2020 to 29 October 2020, appeals will be heard in all Benches of the Tribunal through video conferencing under Public Notices dated 10.8.2020, 14.8.2020 and 16.8.2020 as per the roster. Urgent applications will also be heard as per Public Notice dated 20.6.2020.
2. The instructions contained in the DOPT Office Memorandums F. No. 11013/9/20014-Estt. (AIII) dated 18 May 2020 will be followed with respect to the attendance of all employee including officers, personal staff of Members and outsourced staff.

  
(Bineesh Kumar K.S.)  
Registrar

Copy to:-

1. SPS to Hon'ble President, CESTAT, New Delhi
2. Members, CESTAT, All Benches.
3. Deputy Registrars/Assistant Registrars/HOO, CESTAT, All Benches.
4. Bar Association, CESTAT New  
Delhi/Mumbai/Kolkata/Chennai/Bangaluru/Ahmedabad/Allahabad/Ch  
andigarh/Hyderabad.
5. Cheif Commissioner (AR) Commissiopner(AR),CESTAT, New Delhi/All  
Regional Benches.
6. Notice Board/Website.